

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3786
ANSWERED ON:30.04.2007
ENVIRONMENTAL CLEARANCE TO IRRIGATION PROJECT
Ahir Shri Hansraj Gangaram;Deshmukh Shri Subhash Sureshchandra

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether certain proposals pertaining to irrigation projects of Maharashtra are under consideration of the Union Government for clearance;
- (b) if so, the dates since when these proposals are pending with the Government;
- (c) the reasons for delay in according clearance to these projects; and
- (d) the time by which the Government proposes to clear these proposals?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA).

(a) Yes Sir.

(b) (c) & (d) Lower Penganga and Jigaon major irrigation projects were received on 10.1.2007 and 09.3.2007 respectively. These two projects have been processed under the EIA Notification of 1994 as permitted under the EIA Notification 2006. The proposals were considered and recommended for approval by the concerned Expert Appraisal Committee on 22nd March 2007 subject to submission of certain clarifications, which were received only during the middle of April 2007. As per EIA Notification 1994, assessment is to be completed within a period of ninety days from receipt of the requisite documents and decision conveyed within thirty days thereafter. The decision regarding these proposals are expected to be taken accordingly.